

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Docket No. 63/GT/2013**

**Date: 11.10.2013**

To,

Executive Director (Commercial),  
NTPC Ltd, NTPC Bhawan,  
Core-7, Scope Complex, 7,  
Institutional area, Lodhi Road,  
New Delhi-110003

Sir,

**Subject: Docket No. 63/GT/2013: Revision of tariff (Truing up) in Petition No. 222/2009 pertaining to Farakka Super Thermal Power Station, Stage-I and II (1600MW) for the period from 01.04.2009 to 31.03.2014**

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **22.10.2013**:

1. Form 9 shows an actual expenditure of ₹11.97 lakh in the year 2009-10 and ₹0.14 lakh in the year 2011-12 for lift pumps which were not claimed in the main tariff petition. The projected claim of ₹6810.00 lakh in the year 2013-14 for lift pumps was allowed by the Commission in the order dated 14.06.2012 in Petition No. 222/2009. Hence, explanation of the nature of assets capitalised at an amount of ₹11.97 lakh and ₹0.14 lakh as against the item lift pumps with justification shall be submitted.
2. An actual cost of ₹13.31 lakh in the year 2010-11 has been claimed towards extension of portion of plant boundary as per the recommendation of security audit for plant and township safety. In this regard, documentary support shall be submitted.
3. The de-capitalisation furnished in the year 2009-10 (actual) in the main petition was ₹158.00 lakh. However, in the instant petition in Form-9, the de-capitalisation is shown as 'NIL'. Hence clarification as to why the de-capitalisation is shown as 'NIL' shall be submitted.
4. Confirmation that all actual expenditures during the years 2009-10, 2010-11 & 2011-12 are the final payments made and there is no outstanding payments.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)